

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEFENCE RESEARCH & DEVELOPMENT ORGANISATION
LOK SABHA

UNSTARRED QUESTION NO.4902
TO BE ANSWERED ON THE 31ST MARCH, 2017
BRAHMOS AEROSPACE LIMITED

4902. SHRI C.N. JAYADEVAN:

Will the Minister of DEFENCE जिक्र कए=ह
be pleased to state:

- (a) whether there is a move to hand over 7.5 acres of land belonging to the Air Force station, Thiruvananthapuram to Brahmos Aerospace Ltd.;
- (b) if so, the details thereof;
- (c) whether the Brahmos Aerospace Ltd. is a Government of India owned company; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

रक्ष ऱ राक्ष मंरी

(DR. SUBHASH BHAMRE)

(डा. सुभाष भामरे)

(a) & (b): No, Madam. No such land is acquired by Brahmos Aerospace Limited. However, Ministry of Defence has to acquire 7.5 acres of mentioned land from Air Force Station, Thiruvananthapuram. For this 20 acres of land has been provided to Indian Air Force at Muttathara by Kerala State Government after a payment of Rs. 40.35 Crores by Ministry of Defence to Kerala State Government.

(c) & (d): Brahmos Aerospace Limited, is registered as private company under the Companies Act 1956. Brahmos Aerospace is a joint venture company in which 50.5% share holding is with Government of India and 49.5% shareholding is with Government of Russia.
